

**NATIONAL COMPANY LAW TRIBUNAL  
GUWAHATI BENCH  
GUWAHATI**

**ORDER SHEET OF THE HEARING ON 13<sup>th</sup> MAY, 2024, 10:30 A.M.**

**IA (IBC)/73/GB/2022  
In CP ((IB)/20/GB/2021**

**Present: 1. Hon'ble Member (Judicial), Shri H.V. Subba Rao  
2. Hon'ble Member (Technical), Shri Satya Ranjan Prasad**

<b>IN THE MATTER OF</b>	Byrnihat Coal Private Ltd. Vs Sharma & Sons Corporation, (OC) & Others
<b>UNDER SECTION</b>	Section 10 of IBC, 2016

For Petitioner (s) : Ms. A. Khaitan, CA for SRA

For Respondent (s) : Mr. Mukesh Sharma, Adv. R-1, 2, & 3

} IA (IBC)/73/GB/2022

**ORDER**

**IA (IBC)/73/GB/2023**

Ld. Authorized Representative CA Ms. A. Khaitan appears on behalf of the Applicant/ SRA. States that the clarification sought by this Tribunal has been addressed by way of an affidavit filed on 03.05.2024.

**Reserve for Order.**

Sd/-

**Satya Ranjan Prasad  
Member (Technical)**

Sd/-

**H.V. Subba Rao  
Member (Judicial)**